

Dated: 15.12.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE DR A.K. MISHRA, MEMBER (J)

App: None.

Resp: Shri S.K. Awasthi submits that the applicant has filed restoration application for restoration of OA, which is dismissed in default on 17.10.2006.

Call on 23.12.2008 finally for hearing.

MEMBER (A)

MEMBER (J)

A.K.

23/12/08

Hon'ble Mr. M. Kantaiah, M(J)
Hon'ble Dr. A.K. Mishra, M(J)

App: Not
Re: Shri S.K. Awasthi
Applicant has moved n.l. 18917 for recall
of order dated 17-10-06.
perpetual court record & submits that
even on the last occasion, there was no representative
on behalf of the applicant. In state of condition
order, there is no representation today also
is not interested & proceeding to the case. Hence
application is dismissed

M(J)

o/s
Subrata Kumar
Date 23/12/08
Revised
29/12/08